

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -1729
ANSWERED ON - 15/03/2023**

APPOINTMENTS ON KEY POSTS IN NCBC

1729. DR. ANBUMANI RAMADOSS

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the Union Government is aware that National Commission for Backward classes (NCBC) is functioning without Vice-Chairperson and Members for nearly a year;
- (b) if so, the details thereof and reasons therefor;
- (c) whether the Union Government will complete the appointment to the existing vacancies in the above said constitutional body; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) to (d) The Chairperson, Vice-Chairperson and other Members of the National Commission for Backward Classes (NCBC) are appointed as per provisions of Article 338B of the Constitution. Shri Hansraj Gangaram Ahir and Shri Bhuvan Bhushan Kamal have already been appointed as Chairman and Member in the National Commission for Backward Classes (NCBC) by the Government.
